

## Statement on bad debts written off (BDWO)

### Statement I

Name of the Bank

Amounts written-off during the year ended 31<sup>st</sup> March

(Amounts in lakhs of rupees)

	Category of Bad Debts Written off	No. of Accounts	Amount Written-off
<b>(A)</b>	<b>Domestic Advances</b>		
	<b>(a) Advances to Priority Sectors</b>		
	(i) Agriculture		
	(ii) Small Scale Industries		
	(iii) Transport Operators		
	(iv) Retail Trade and Small Business		
	(v) Professionals and Self-employed		
	(vi) Advances under DRI Scheme		
	(vii) Exports		
	(viii) Housing		
	(ix) Other Priority Sector		
	Total of Priority Sector Advances (a)		
	<b>(b) Advances to Non-Priority Sectors</b>		
	(i) Industry		
(ii) Trade and Business			
(iii) Other Non-Priority Sectors			
Total of Non-Priority Sector Advances (b)			
<b>(c) Total of (a) and (b)</b>			
<b>(B)</b>	<b>Bad Debts Written off by Overseas Branches</b>		
	Total of A + B		
<b>(C)</b>	<b>Other Losses / Assets Written Off</b>		
	Total of A + B + C		

Note : The details of individual items referred to in this statement may be given in Statement II against the respective items on the lines indicated therein.

## Statement II

Name of the bank .....

Statement of Bad Debts written-off during year ended 31<sup>st</sup> March.....

(Amounts in lakhs of rupees)

	Category of Bad Debts Written off	Name of Branch	Name of Party	Amount due to the Bank	Amount written-off	Authority Sanctioning Write-off
(A)	Domestic Advances					
	(a) Advances to Priority Sector					
	(i) Agriculture Sundries					
	(ii) Small Scale Industries Sundries					
	(iii) All Other Priority Sectors					
	1.					
	2					
	3. etc.					
	Sundries					
	Total					
	(b) Advances to Non-priority Sectors					
	(i) Industry Sundries					
	(ii) Trade and Business					
	(iii) Other Non-priority Sectors					
(B)	Bad Debts Written off by Overseas Branches					
	1					
	2					
	3. etc					
	Sundries					
(C)	Other Losses/Assets Written off					

Note: 1. Cases involving write offs of Rs. 25,000/- and less in respect of the advances to priority sectors and Rs 50,000/- and less in the case of advances to non-priority sectors may be grouped and included under 'Sundries'.

2. In the case of item C in the Statement I, the details of write-offs of Rs 50,000/ and above need be furnished and the write offs below this amount may be grouped under 'Sundries'.

